

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/20(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	MEDICAL LABORATORY & CLINIC PRIVATE LIMITED
UNDER SECTION	IBC SECTION 59

Appearance (via video conferencing/physically)

Mr. Birendra Kumar Tripathi, Liquidator] Liquidator-in-person

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **12.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**